

ment fund last year, which will be the focal point for coordinating assistance to the small scale sector, if so, what are the details thereof;

(b) whether it is also a fact that the development fund will provide liberal financial assistance for setting up of new units in backward and non-backward areas, their further expansion and diversification etc. of small scale units, if so, what are the details thereof;

(c) if so, the names of IDBI officials who are providing such assistance to the entrepreneurs; and

(d) the number of entrepreneurs who have been benefited under this scheme during the last one year?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARI): (a) and (b) The Industrial Development Bank of India (IDBI) has set up a Small Industrial Development Fund (SIDF) with effect from 20th May, 1986 with a view to provide a focal point of assistance to the small scale industries sector.

The SIDF will provide assistance for setting up as well as for expansion/diversification/modernisation/rehabilitation of the SSI units in backward and non-backward areas under the Refinance Scheme. IDBI has liberalised its existing schemes and introduced some new schemes for increasing the flow of assistance to the small scale sector.

(c) All the Regional and Branch Offices of IDBI may sanction and disburse assistance out of the SIDF under delegated powers.

(d) The IDBI has reported that during the period 1-7-86 to 31-3-87, its assistance under SIDF amounted to rupees 1004 crores in respect 69000 units under the Refinance and Bills Rediscounting Schemes.

NDDB offer to avail of services of Pij TV Centre

2042. SHRI SAGAR RAYKA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that the Pij T.V. Centre of Gujarat is not operating at present, if so, since how long it is closed;

(b) whether it is a fact that National Dairy Development Board has shown their willingness to avail of the services of Pij T.V. Centre's facility and that the N.D.D.B. have made an offer for this purpose;

(c) if so, what are the details of the offer of N.D.D.B.;

(d) what is the reaction of Government thereto; and

(e) if no decision has not yet been taken, what are the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI AJIT PANJA):

(a) TV Transmitter at Pij was closed down on 25-7-85, consequent on commissioning of HPT (10 KW) at Ahmedabad as the area covered by Pij T.V. Transmitter is now covered by the said Ahmedabad HPT.

(b) No, Sir. No such offer seems to have been received.

(c) to (e) Do not arise.

Staff inspection unit

2043. SHRI ASHOK NATH VERMA: Will the PRIME MINISTER be pleased to state:

(a) whether the Staff Inspection Unit under Ministry of Finance is doing any useful work to streamline the working of various Ministries and its attached offices to achieve economy;

(b) whether the recommendations of the Unit are accepted and implemented by the concerned ministries;

(c) if so, the Ministry-wise study made by the Staff Inspection Unit during the last three years and the economy effected;

(d) whether any recent study on the working of Ministry of Food and Civil Supplies and Ministry of Information and Broadcasting with its attached offices has been made consequent upon the withdrawal

ways of various schemes and programmes to avoid duplicate work and abolition of various category of posts; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B. K. GADHVI): (a) Yes, Sir,

(b) Yes, Sir, in a majority of cases.

(c) statements showing year-wise Ministry-wise studies made by the Staff Inspection Unit during 1984-85, 1985-86 and 1986-87 respectively are laid on the Table of the House. [See Appendix CXLII, Annexure No. 98]

(d) and (e) No, Sir, on such request has been received.

Progress of the LCA and MBT projects

2044. **SHRI KAPIL VERMA:** Will the Minister of DEFENCE be pleased to state:

(a) what is the present progress of the LCA project and the MBT project and by when these are likely to be completed; and

(b) what would be the total outlay?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT IN THE MINISTRY OF DEFENCE (SHRI ARUN SINGH): (a) and (b)

LCA Project

The Feasibility Study phase of the LCA programme has been completed. Air Staff requirements for the LCA have been finalised. The Project Definition phase of the programme is currently under progress. Orders have been placed for supply of a few engines as interim power plant for the LCA till the indigenous engine becomes available. The first flight of the LCA is planned in 1990s. Commencement of delivery of series production aircraft is expected by mid 90s. The estimated R&D cost for LCA development programme is Rs. 5.66 crores at 1981-82 price level.

MBT Project

The tank project is progressing satisfactorily as per time schedule. As per the present plan the trickle production of this tank will start in early 90s. The total R&D outlay of this project approximately Rs. 280 crores.

AIR/Doordarshan Staff Accompanying VIPs abroad

2045. **SHRI T. R. BALU:** Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the names of AIR/Doordarshan staff who accompanied the VIPs abroad during the last three years, yearwise list alongwith the VIP whom each accompanied;

(b) whether any criteria or guidelines have been formulated in selecting AIR/Doordarshan staff to accompany the VIPs abroad;

(c) if so, the details thereof; and

(d) if the answer to part (b) is in negative, what positive steps are being taken to check resentment among the concerned staff in future?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI AJIT PANJA):

(a) Details are given in the annexure. [See Appendix CXLII, Annexure. No. 99]

(b) to (d) There are no written guidelines/criteria. However, competence, reliability, experience, seniority and job requirement etc. are some of the factors which are taken into consideration while making the selection.

Evasion of I.T. by WMI (Cranes) Ltd.

2046. **SHRI D. B. CHANDRE GOWDA:** Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the W.M.I. (Cranes) Limited, Bombay has evaded huge amount of income tax over the past five years;

(b) if so, what are the details thereof; and

(c) what further action is being contemplated to order investigation into the con-